

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)15
CA. NO.

CORAM:





PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016 ADJOURNED TO:**

**NAME OF THE COMPANY: M/s. Rakesh Projects Pvt. Ltd. & ors. V/s. M/s. Brys Projects
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Milan Singh Negi.	Attor.	Applicant (impleadment)	
2.	Arpita Yadav	Proxy	R-5	
3.	Shashank Agarwal	Advocate	R-4 & 6	
4.	Paminder Singh	Advocate	Petitioner	

ORDER

Learned counsel for the petitioner and learned counsel for the respondent Nos. 4,5 & 6 are present. Learned counsel for the petitioner has filed an application for the impleadment in the matter. Pleadings are completed in the said application.

List on 03.11.2016 for arguments.



(R. Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
Member (Judicial)